

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.03.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:20 AM

In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 853 of 2019 & I.A. No. 2596 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr.	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava-RP Devinder Arora-RP

10:30 AM

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Directions

2.	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	Nakul Sachdeva-R1 Kriti Kalyani Salonee Kulkarni-R2 & R3
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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**